

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
LOK SABHA  
UNSTARRED QUESTION NO. 2728  
ANSWERED ON 11/12/2024

**ELECTRICITY FROM WASTE**

2728. SMT. MANJU SHARMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether several organisations in the country have sought approval for generating electricity from waste using integrated solid waste management technology; and
- (b) if so, the details thereof and the reaction of the Government thereto?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) to (b) Yes. The details thereof and role of the Government is given below:

Sanitation is a state subject under 7th schedule of the constitution. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects including Waste to Energy in the urban areas of the country. The Ministry of Housing and Urban Affairs facilitates in framing broad policies, advisories and guidelines on municipal solid waste management systems and provides Additional Central Assistance (ACA) under Swachh Bharat Mission (Urban) 2.0.

Funds under Swachh Bharat Mission-Urban (SBM-U) are released on the basis of action plans submitted by the State/UT/ULBs in the form of proposals duly approved by State Level Technical Committee (SLTC) and not project-wise. The Funds are then released by the State Governments to Urban Local Bodies (ULBs)/Municipalities as per the State Action Plan.

As per the details reported by the States/UTs to the Ministry on MIS portal, around 14 Waste to Electricity Plants having capacity of 17,600 TPD are functional in the Country. The details of state-wise operational and under construction WtE plants, as reported by States/UTs, are at **Annexure A**.

Approval to Establish and Operate these plants are given by respective SPCB/PCC and CPCB under MoEF&CC.

The Ministry of New and Renewable Energy has supported 6 MSW based Power projects under the Waste to Energy programme. These projects are also included in the list provided at **Annexure A**.

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**Annexure referred to in reply to the Lok Sabha Unstarred Question No. 2728 to be answered on 11.12.2024 regarding “Electricity from Waste”**

**State-wise operational, under construction and planned WtE plants:**

**A. Details of Operational WtE plants:**

<b>S. No.</b>	<b>State</b>	<b>Name of City</b>	<b>Designed Capacity (TPD)</b>	<b>Power Generation (MW)</b>
1	Andhra Pradesh	Guntur	1200	15
2	Andhra Pradesh	Visakhapatnam	1200	15
3	Delhi	Ghazipur	1300	12
4	Delhi	Narela-Bawana	2400	24
5	Delhi	Okhla	2000	21
6	Delhi	Tehkhand	2000	20
7	Haryana	Sonipat Cluster	800	8
8	Madhya Pradesh	Jabalpur	600	11
9	Telangana	Hyderabad	2000	20
10	Maharashtra	PCMC	700	14
11	Gujarat	Jamnagar	650	7.5
12	Madhya Pradesh	Rewa	350	6
13	Telangana	Hyderabad	1400	14
14	Gujarat	Ahmedabad	1000	15
<b>Total</b>			<b>17,600</b>	<b>202</b>

**B. Details of Under construction WtE plants:**

<b>S. No.</b>	<b>State</b>	<b>Name of City</b>	<b>MSW (TPD)</b>	<b>Capacity (MW)</b>
1	Gujarat	Ahmedabad	1000	15
2	Gujarat	Rajkot	1000	15
3	Gujarat	Vadodara	1000	15
4	Karnataka	Bengaluru	600	12
5	Maharashtra	Mumbai	600	5
6	Maharashtra	Pune	750	13
7	Telangana	Hyderabad	1200	24
<b>Total</b>			<b>6,150</b>	<b>99</b>

